

ITEM NO.118

CORRECTED
COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3860/2023

RAMANAND (SINCE DECEASED) THROUGH HIS LRS

Appellant(s)

VERSUS

HIRA LAL & ORS.

Respondent(s)

IA No. 33622/2025 - APPLICATION FOR EXEMPTION FROM FILING TYPED
DOCUMENTS

IA No. 33621/2025 - EARLY HEARING APPLICATION

Date : 08-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. Randhir Kumar Ojha, AOR (Not Present)

For Respondent(s) :

Mr. Sunil Kumar Singh, Adv.
Ms. Mukti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter tomorrow, i.e. 09.10.2025.

(NEETU KHAJURIA)
ASST.REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

~~ITEM NO.118~~ ~~COURT NO.3~~ ~~SECTION III-A~~

~~S U P R E M E C O U R T O F I N D I A~~
~~RECORD OF PROCEEDINGS~~

~~Civil Appeal No(s). 3860/2023~~

~~RAMANAND (SINCE DECEASED) THROUGH HIS LRS~~ ~~Appellant(s)~~

~~VERSUS~~

~~HIRA LAL & ORS.~~ ~~Respondent(s)~~

~~IA No. 33622/2025 -- APPLICATION FOR EXEMPTION FROM FILING TYPED~~
~~DOCUMENTS~~

~~IA No. 33621/2025 -- EARLY HEARING APPLICATION~~

~~Date : 08-10-2025 This matter was called on for hearing today.~~

~~CORAM :-~~

~~HON'BLE MR. JUSTICE VIKRAM NATH~~

~~HON'BLE MR. JUSTICE VIPUL M. PANCHOLI~~

~~For Appellant(s) : Mr. Randhir Kumar Ojha, AOR~~

~~For Respondent(s) :-~~

~~Mr. Sunil Kumar Singh, Adv.~~

~~Ms. Mukti Singh, AOR~~

~~UPON hearing the counsel the Court made the following~~
~~O R D E R~~

~~List this matter tomorrow, i.e. 09.10.2025.~~

~~(NEETU KHAJURIA)~~
~~ASST.REGISTRAR-CUM-PS~~

~~(RANJANA SHAILEY)~~
~~ASSISTANT REGISTRAR~~